

CA NO.19/2016
IN
CP NO. 74/2003
RT NO.02/2016

Mr. Ajay Kapoor

...Petitioner

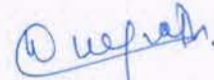
Versus.

M/s Hitkari Industries Ltd. & Ors.

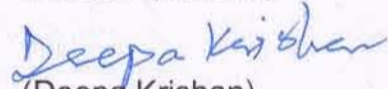
...Respondents

Present: Mr. Vishal Gupta, Advocate for petitioner.
Mr. Vishal Gupta, Advocate for respondents.

Mr. Vishal Gupta, Advocate has filed CA No.19/2016 seeking to withdraw the instant petition on the ground that parties have reached a settlement. CA is accompanied by the settlement deed. The same be taken on record and the instant petition is therefore, disposed of as withdrawn.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

November 02, 2016

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